- 4. More than half of the working mothers of beneficiary children are engaged in agriculture labour and cultivation;
- 5. Majority of the creche units are being run in semi pucca structures;
- 6. 61.3 percent of the creche workers are untrained. Amongst the trained creche workers, only 23.9 percent have undergone training conducted by governmental or specialized agencies or completed relevant recognized courses;
- 7. Almost all the implementing agencies are of the view that the existing grant-in-aid needs revision to make the scheme optimally functional.

The Department deputed officers to the states of UP, AP, MP and Maharashtra to find out the factual position. 103 creches were inspected out of which 101 creches were found running, in these states, though in different locations for which funding was being done. Effective monitoring mechanisms have been set up by the implementing agencies of this Scheme *viz*, Central Social Welfare Board, Indian Council for Child Welfare and Bhartiya Adimjati Sevak Sangh and are being reviewed regularly by Government.

(c)The evaluating agency has recommended that application forms, guidelines and financial norms be revised.

(d) The study recommends upgradation of financial norms under the scheme and strengthening of monitoring system. These are amongst other recommendations that are receiving the highest attention of the Government.

## Setting up of a New University in Orissa

2150. MS. PRAMILA BOHIDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government of Orissa propose to set up a new university over a plot of land of 100 acres entailing an outlay of Rs. 50 million for meeting the expenses;

(b) whether this would be a new knowledge-based University and Centre would provide financial aid to help the State in the matter; and

(C) if so, the details thereof?

## RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA): (a) According to the information furnished by the State Government of Orissa, there is no such proposal under consideration of the State Government for establishment of a new university entailing an outlay of Rs. 50.00 million.

(b) and (c) Do not arise.

## History, Ancient Indian History, Cullture and Archaeology as identical subjects

2151. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UGC treats History, Ancient Indian History, Culture and Archaeology as equivalent/identical subjects-disciplines; and

(b) if so, why did it set up separate centres of advanced study at Kolkata and Aligarh?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA): (a) According to the information furnished by the University Grants Commission (UGC), the UGC does not treat History, Culture and Archaeology as equivalent/identical subjects-disciplines.

(b) Under its Scheme of Special Assistance Programmes (SAP), UGC identifies Universities/Departments which have potential for research in various subjects. Accordingly, under the SAP, the UGC has identified, among others, the following Universities/Departments as Centres for Advanced Studies:

(i) Aligarh Muslim University for History.

(ii) History Department in Calcutta University as Department of special assistance.

## Proposal for setting up of a Campus in Sri Lanka by NT Chennai

2152. SHRI C. .RAMACHANDRAIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indian Institute of Technology, Chennai propose to set